

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.127
C.P.(CAA)/63(AHM)2022
In
C.A.(CAA)/43(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

JMC Projectes (India) Ltd
Kalpataru Power Transmission Ltd

.....Applicant

.....Respondent

Order delivered on .09/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Ld. Sr. Adv.
For the Income Tax : Ms. Kinjal Trivedi, Ld. Adv. for Ms. Maithili Mehta, Ld. Adv.
For the RD : Mr. B Rama Ambedkar, Assistant Director

ORDER

Learned Counsel for the Income Tax Department states that the order is complied and report is filed on e-portal as well as physically.

List it before Regular Bench on 21.11.2022.

-SD-
KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)